## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr.                       |
|-------------------------|----------|---------|---------|--|
| CP250/ 16               | TP 98/17 | Hearing | 433(e)  | Encarta Pharma PVT.Ltd Vs Panacea Hospitals Psvt.Ltd |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Chandrappa.T (CHANDRAPPA.T) 9886123477 bor Respondent

OT

RAJESH S.

8123976974

for Petitioner

Skajeth.

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner is further directed to comply the raised for Form No.5 filed by him. Petitioner counsel is further directed to intimate the name of IRP to proceed further. Objections if any on behalf of respondent. Petitioner counsel informed that the matter is likely to be compromised.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)